

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

Original Application No. 167 of 2021

Edwin Wilson,
No. 28, Parthasarathy Street,
Purasaiwakkam,
Chennai – 600 084.

...Applicant

Vs

The District Collector,
Vengikkal, Thiruvannamalai District
and Others

...Respondents

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Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,
Advocate, Chennai

**BEFORE THE HON'ABLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

MEMORANDUM OF APPLICATION

(Under Section 18(1) Read with Section 14, of National Green Tribunal Act, 2010)

APPLICATION 167 OF 2021 (SZ)

BETWEEN

Edwin Wilson,
No.28, Partasarathy Street,
Purasaiwakkam
Chennai - 600 084
9884422695
taaurs@gmail.com

-----Applicant

AND

1. The District Collector,
Office of the District Collector,
Vengikkal, Tiruvannamalai District - 606 604.
04175 - 233333 collrtvm@nic.in
2. The Chief Engineer,
Public Works Department,
Water Resources Department,
State Ground and Surface Water Resource Data Centre,
Tharamani, Chennai-600 113.
044-22541526 cegwchennai@gmail.com
3. The Chairman
Tamilnadu Pollution Control Board,
No.76,MountSalai,
Guindy, Chennai - 600 032.
044-22353145. tnpcbchairman@gmail.com
4. The District Environmental Engineer,
Tamilnadu Pollution Control Board,
Tiruvannamalai district - 606 604
04175-233118. tnpcb.tv@gmail.com

-----Respondents


DISTRICT ENVIRONMENTAL ENGINEER,
TAMIL NADU POLLUTION CONTROL BOARD,
THIRUVANNAMALAI

INDEPENDENT REPORT FILED BY THE DISTRICT ENVIRONMENTAL ENGINEER TAMILNADU POLLUTION CONTROL BOARD IN THE MATTER OF ORIGINAL APPLICATION NO. 167/ 2021 FILED BY THIRU.EDWIN WILSON BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL , SOUTHERN ZONE, CHENNAI.

The applicant Thiru. Edwin Wilson, Purasaiwakkam, Chennai has filed a case before the Hon'ble National Green Tribunal, Chennai in Original Application No. 167/ 2021 against the District Collector, Tiruvannamalai, the Chief Engineer, Public Works Department (Water Resources Department), the Chairman, Tamil Nadu Pollution Control Board and the District Environmental Engineer, Tamil Nadu Pollution Control Board, Tiruvannamalai with the following prayers,

1. Restrain the operation of all the Rice Mills, operating without NOC from the 2nd respondent.
2. Direct the 3rd respondent to not renew the consent applications without the necessary NOC from the 2nd respondent.
3. Direct the respondent authorities 1 to 4 to assess the damages caused due to the unregulated extraction of ground water and use to same to remediate the area.
4. Pass such further or other orders as this Hon'ble Tribunal may deem fit necessary in the interest of justice.

The Hon'ble National Green Tribunal, Southern Zone, Chennai has passed order dated 09.08.2021 in Original Application No. 167/ 2021 inter alia as follows,

"Para 12: Instead of appointing committee, we feel that it is sufficient to get a report from the District Collector, Tiruvannamalai District, the Superintending Engineer, Public Works Department (PWD) and the Water Resources Organisation (WRO) and the District Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Arani Taluk, Tiruvannamalai District to go into the allegations made in the application and submit a factual as well as action taken report regarding the manner in which the operation of Rice Mills are being regulated in that Taluk.

Para 13: They are also directed to mention in the report as to how many Rice Mills are functioning in Arani Taluk and how many of them are having 'Consent to Operate' if any required, and how many of them had obtained 'No Objection Certificate' from the concerned authorities under the notification or permission to draw ground water for their operational purpose and if there is any violations committed by them, what is the nature of action taken by the regulators.


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Para 14: They are also directed to mention the report regarding the status of the ground water level in that area, whether it is a safe zone, over exploited, critical or other than critical and semi-critical area.

Para 15: The above officials are directed to submit the independent report to this Tribunal on or before 14.09.2021.

As per the above orders of the Hon'ble NGT (SZ), Chennai dated 09.08.2021 in O.A.No.167/2021, the Rice Mills in Arani Taluk, Tiruvannamalai District were inspected by the TNPC Board officials on 07.09.2021 & 08.09.2021. Based on the above inspection carried out and the records maintained, the following factual and action taken report was already submitted as below:-

1. In the state of Tamil Nadu, the majority of the rice mills are functioning in Tiruvannamalai, Thanjavur, Trichy, Thiruvallur, Kanchipuram and Kallakuruchi districts.
2. The manufacturing process of the rice mill involves the following,
 - a. Cleaning where the impurities have been removed.
 - b. Boiling where the paddy has been soaked, steeped & steamed either with hot water or cold water.
 - c. Drying where the paddy was dried either in open air or in mechanical dryer.
 - d. Dehusking where the husk of the paddy have been removed mechanically.
 - e. Sieving where the husk and rice have been separated by sieving machines.
 - f. Milling/polishing where the rice bran have been removed from the rice.
 - g. Grading and finally packaging.
3. Based on the manufacturing process, the rice mills are classified as Single Boiling Process and Parboiling Process,
 - a. In Single boiling system, the paddy is dumped into cold water in tank for soaking for 2-3 hrs and after soaking water is drained from tank and then exposed to steam at a pressure of 2-3 Kg/cm² until husk starts splitting. The water requirement during single boiling is about 0.5 times the weight of paddy and requirement of steam is about 100kg/ton of paddy.
 - b. The effluent from single boiled rice process may be used for irrigation or may be re-used after it may be filtered through Sand filter and Activated Filter. If land is not available then the effluent

may be passed through the sand filter followed by activated carbon filter and the water may be re-used thus ensuring zero liquid discharge.

- c. In parboiling system, the paddy is dumped into hot water in tank for soaking to 70°C for 5-10 hrs and after soaking water is drained from tank and then exposed to steam at a pressure of 4 Kg/cm² until husk starts splitting. The water requirement during parboiling boiling is about 1.25 times the weight of paddy and requirement of steam is about 200kg/ton of paddy.
 - d. The effluent needs to be treated through the suitable treatment plants to achieve the zero-liquid discharge guidelines.
4. As per Tamil Nadu Pollution Control Board Proceedings. - B.P. Ms. No. 06, dated 02.08.2016 and B.P. Ms. No. 66 dated 30.11.2017, Parboiled Rice Mills having waste water generation 100 KLD & more and Fuel consumptions 12 MTD & more or both (S.No.1071) are classified under the Red category, Parboiled Rice Mills having waste water generation less than 100 KLD and Fuel consumptions less than 12 MTD (S.No.2079) are classified under the Orange category and Single Boiled Rice Mills using steam boiling with pre-cleaning process (S.No.3069) are classified under Green category. Rice Mills (Rice hullers only) also classified under Green category (S.No.3039) but their manufacturing activities do not require water and hence left out in this report.
5. The subject matter of Rice mills located in Arani Taluk in this case are adopting Single boiling process for the manufacturing of rice and categorized under Green category of industries (Type 3069-Single Boiled Rice mills using steam boiling with pre-cleaning process). Hence it is necessary for these rice mills to obtain necessary Consent to Establish (CTE) and followed by Consent to Operate (CTO) orders from the Tamil Nadu Pollution Control Board under the Water (Prevention & Control of Pollution) Act, 1974 as amended and under the Air (Prevention & Control of Pollution) Act, 1981 as amended for establishing or operating the industries respectively.
6. In Tiruvannamalai District, 243 numbers of Rice Mill have obtained consent orders of the TNPCB and these rice mills are located mainly in Arani, Polur and Tiruvannamalai Taluks. Out of 243 rice mills, 137 rice mills are located in the Arani Taluk of Tiruvannamalai District.


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7. Out of 137 Rice Mills located in Arani Taluk of Tiruvannamalai District, 126 units obtained consent to operate of the Board, 5 units applied for consent to operate of the Board, 4 units not applied for consent to operate and 2 units obtained consent to establishment. The above 2 number of units which have obtained consent to establishment orders of the Board were found under establishment stages only and not commissioned. The above details are summarized as below in Table-I.

Table-I -Status of consent orders obtained by the Rice Mills.

Sl.No.	Details	Consent to Operate (CTO)	Consent to Establish (CTE)	Total units
1	Orders obtained	126	2	128
2	Applied	5	-	5
3	Not applied	4	-	4
4	Total	135	2	137

8. Out of the 126 consent to operate orders obtained units, 114 numbers of units having valid renewal consent orders (RCO) of the Board, 1 number of unit has applied for renewal of consent orders , 3 number of units not applied for renewal of consent orders and 8 numbers of units were found not in operation. The above details are summarized as below in Table-II.

Table-II Status of renewal consent orders obtained by the Rice Mills

Sl.No.	Details	In operation	Not in operation	Total
1	Having valid renewal consent	114	-	114
2	Applied for renewal consent	1	-	1
3	Not having valid renewal consent	3	8	11
	Total	118	8	126

9. The Production Capacities of the operating rice mills in Arani Taluk, Tiruvannamalai District is summarized as below in Table-III,

Table-III Production capacities of the Rice Mills

Sl.No.	Processing Capacity (Paddy) in Ton/Day	No. of units
1	Less than 10	124
2	Between 10 - 15	4
3	Between 15 - 20	6
3	Between 20 - 30	3
	Total	137

10. Rice Mill units with the production capacity of 15 tonnes per day and above in Arani Region use IBR Pressure Boiler for Boiling and Drying Purposes with the Fuels like Groundnut Shells, Paddy Husk and Wood. Rice Mill units having less than 15 tonnes per day processing capacity use Non IBR Steamer for Boiling and use Direct Husk / Wood fired Furnace to generate heat for drying the paddy. Rice Mill units have bore wells/Dug wells for their water consumption and use for Boiling and Soaking Purposes. In general the water consumption varies from unit to unit depending upon their nature of production which is summarized as below in Table-IV,

Table-IV General water consumption details in Rice Mills

Sl.No	Processing Capacity (Paddy) in Ton/Day	Water consumption in KLD			
		Soaking	Boiling	Drying	Total
1	Less than 10	2.00- 2.50	1.00	N.A.	3.0-3.5
2	Between 10 - 12	2.50 - 3.25	1.00- 1.20	N.A.	3.5- 4.45
3	Between 12 - 15	3.25 - 4.00	1.20- 1.50	N.A.	4.45- 5.5
4	15 and above	4.00 - 5.00	1.50- 1.80	0.5-0.8	6.0-7.6

11. However, production of boiled rice is drastically come down due to higher production costs and longer time duration and now 60% of the rice mill units are processing steam boiled rice and raw rice to cut down the cost of production and to compete with market prices of other Rice Millers of Andhra Pradesh and Karnataka.

12. It is submitted that the above said Rice mill's maximum daily ground water consumption for the manufacturing process, domestic purposes and others is 10 KLD (10,000 litre per day).

13. It is submitted that all the above Rice Mills of Arani Taluk are adopting the treatment system as mentioned in the B.P. Ms. No. 66 dated 30.11.2017 for treating the trade effluent generated from the process. The treatment system suggested in the above B.P. Ms. No. 66 dated 30.11.2017 is that the effluent from single boiled rice process may be used for irrigation or may be re-used after it may be filtered through Sand filter and Activated Filter. If land is not available then the effluent may be passed through the sand filter followed by activated carbon filter

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and the water may be re-used thus ensuring zero liquid discharge. This type of effluent disposal system is being followed by the rice mills of Arani Taluk and consent to operate orders are being issued by the Board only after due compliance to the B.P. Ms. No. 66 dated 30.11.2017 by the rice mills.

14. The 4 number of Rice mills which are operating without valid consent to operate orders (CTO) were identified and action is initiated against these rice mills by issuing show cause notices for the violation of the provisions of the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended.

15. The 3 number of Rice mills which are operating without valid renewal consent orders (RCO) were also identified and action is initiated against these rice mills by issuing show cause notices for the violation of the provisions of the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended.

Now, the Hon'ble NGT (SZ), Chennai in its order dated 06.10.2021 in the file of O.A.No.167/2021 observed the following that,

"though it was mentioned in the report that some of the units were functioning without obtaining consent to operate and some of them had applied for consent to operate and some of them have not renewed the same, what is nature of action taken by them has not been mentioned in the reports. The District Collector as well as the WRO - Public works Department, Ground Water Circle has mentioned that there are certain violations regarding the drawl of ground water. They have not mentioned the nature of action taken against the units which have not obtained 'No Objection Certificate' (NOC) and also they have not mentioned as to whether any compensation has been collected from those persons for illegally drawing ground water. They have also not mentioned as to whether any of the units were situated in over exploited area and whether any such permission for commercial purpose in such area can be granted or not.

Further the above officials are directed to submit the respective reports to this Tribunal on or before 29.10.2021 by e-filing".

As per the above Hon'ble NGT (SZ), Chennai order dated 06.10.2021 in the file of O.A.No.167/2021, the following factual and action taken/status report as on 20.10.2021 is respectfully submitted as below:-

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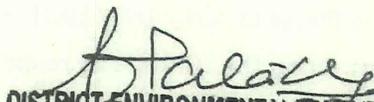

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- a. One Rice Mill (renewal not obtained rice mill for which show cause notice issued) has stopped its wet process of soaking and boiling of paddy and carrying out only dry hulling process. In view of the process modification, the unit has submitted online application and obtained fresh consent to operate orders of the Board. Hence, the above one Rice Mill may be kept out of this present issue and the total number of Rice Mills carrying out wet process in Arani Taluk as per the TNPCB records is only 136.
- b. Action was initiated against the 4 number of Rice mills operating without valid consent to operate orders (CTO) by issuing show cause notices for the violation of the provisions of the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended. The above 4 number of units, have submitted their online applications for obtaining consent to operate with an undertaking letter. The above details are summarized as below in Table-V.

Table-V -Status of action taken on the not applied Rice Mills for Consent to Operate

Sl.No.	Details	Consent to Operate (CTO)	Consent to Establish (CTE)	Total units
1	Having valid orders as on 09.09.2021	125	2	127
2	Applied as on 09.09.2021	5	-	5
3	Not applied as on 09.09.2021	4	-	4
4	Action taken by issuing show cause notice	4	-	4
5	Applied after the issue of show cause notice	4	-	4
6	Total applied as on 25.10.2021	9	-	9

- c. In total, all the 9 numbers of Rice Mill have submitted their online applications with necessary consent fees for obtaining consent to operate orders of the Board and all the above 9 Rice Mills have complied with the conditions applicable for the rice mill category industries under the provisions of the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended.


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- d. Action was initiated against the 2 number of Rice mills operating without valid renewal consent orders (RCO) by issuing show cause notices for the violation of the provisions of the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended. The above 2 number of units have submitted their online applications with necessary consent fees for obtaining renewal consent with an undertaking letter. The above details are summarized as below in Table-VI.

Table-VI Status of action taken on the not applied Rice Mills for renewal consent

Sl.No.	Details	In operation	Not in operation	Total
1	Having valid renewal consent as on 09.09.2021	114	-	114
2	Applied for renewal consent as on 09.09.2021	1	-	1
3	Not having valid renewal consent as on 09.09.2021	2	8	10
4	Action taken by issuing show cause notice	2	-	2
5	Applied after the issue of show cause notice	2	-	2
6	Total applied as on 25.10.2021	3	-	3

- e. In total, 3 numbers of Rice Mill have submitted their online applications for obtaining renewal consent of the Board.
- f. Thus, it is respectfully submitted that all the 12 Rice Mills operating without obtaining consent to operate (9 numbers)/renewal consent (3 numbers) have applied through online consent management and monitoring system (OCMMS) seeking consent to operate /renewal consent of the Board respectively with an undertaking letter to comply the orders of the Hon'ble NGT (SZ), Chennai in the above O.A.No.167/2021.
- g. The updated status of 136 Rice Mills located in Arani Taluk of Tiruvannamalai District are, 125 units obtained consent to operate of the Board, 9 units applied for consent to operate of the Board and 2 units obtained consent to establishment. The above 2 number of units which have obtained consent to establishment orders of the Board were found under establishment stages only and not commissioned. The above details are summarized as below in Table-VII.

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 DISTRICT ENVIRONMENTAL ENGINEER,
 TAMIL NADU POLLUTION CONTROL BOARD,
 THIRUVANNAMALAI

**Table-VII -Status of consent orders obtained by the Rice Mills as on
25.10.2021.**

Sl.No.	Details	Consent to operate (CTO)	Consent to Establish (CTE)	Total units
1	Orders obtained	125	2	127
2	Applied	9	-	9
3	Not applied	-	-	-
4	Total	134	2	136

- h. The updated status of the 125 consent to operate orders obtained units are, 114 numbers of units having valid renewal consent orders (RCO) of the Board, 3 number of unit has applied for renewal of consent orders and 8 numbers of units were found not in operation. The above details are summarized as below in Table-VIII.

**Table-VIII Status of renewal consent orders obtained by the Rice
Mills as on 25.10.2021**

Sl.No.	Details	In operation	Not in operation	Total
1	Having valid renewal consent	114	-	114
2	Applied for renewal consent	3	-	3
3	Not having valid renewal consent	-	8	8
	Total	117	8	125

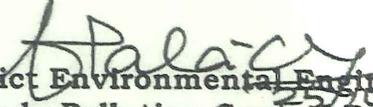
- i. It is submitted that the issue of consent to operate (9 numbers)/renewal consent (3 numbers) based on the online applications filed by the above 12 Rice Mills of Arani Taluk, Tiruvannamalai District will be considered after the production of "No Objection Certificate" obtained from the WRO - Public works Department, Ground Water Circle.
- j. The Rice Mills which are not in operation (8 numbers) have been addressed to resume their operation of the rice mills only after obtaining valid consent orders of the Board under the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended.
- k. The Rice Mills which are under establishment stage (2 numbers) have also been addressed to commence the production activities of their rice mills only after obtaining valid consent orders of the Board under the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended.


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- l. It is respectfully submitted that the rice mills located in Arani Taluk have complied with the conditions applicable for the rice mill category industries under the provisions of the Water (P&CP) Act 1974 as amended and the Air (P&CP) Act 1981 as amended including by adopting the treatment system as mentioned in the B.P. Ms. No. 66 dated 30.11.2017 for treating the trade effluent generated from the process like other rice mills located in other parts of Tiruvannamalai District.

- m. Further, it is respectfully submitted that further action on the above 12 Rice Mills of Arani Taluk, Tiruvannamalai District which have applied for the issue of consent to operate (9 numbers)/renewal consent (3 numbers) and other Rice Mills of Arani Taluk which have valid consent to operate/Renewal consent as on 25.10.2021 will be taken as per the orders to be pronounced by the Hon'ble National Green Tribunal, Southern Zone, Chennai in the present O.A.No.167/2021.

This report is submitted for the perusal of the Hon'ble National Green Tribunal, Southern Zone, Chennai and passing appropriate orders that may deem fit by the Hon'ble National Green Tribunal, Southern Zone, Chennai.


**District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tiruvannamalai.**

**Annexure
Copy of Documents**

Encl: 1. List of Rice Mills in Arani Taluk, Tiruvannamalai District.

TAMIL NADU POLLUTION CONTROL BOARD

ANNEXURE

ABSTRACT OF RICE MILLS LOCATED IN ARANI TALUK, TIRUVANNAMALAI.

S.NO	DETAILS	NUMBERS
I	CTO OBTAINED	125
A	HAVING VALID RENEWAL CONSENT ORDERS	114
B	APPLIED ON 09.09.2021 FOR RENEWAL CONSENT ORDERS	1
C	NOT APPLIED ON 09.09.2021 AND SUBSEQUENTLY APPLIED FOR RENEWAL CONSENT ORDERS & IN OPERATION	2
D	NOT APPLIED FOR RENEWAL CONSENT ORDERS & NOT IN OPERATION	8
II	CTO NOT OBTAINED	9
A	APPLIED ON 09.09.2021 FOR CONSENT TO OPERATE ORDERS (CTO)	5
B	NOT APPLIED ON 09.09.2021 AND SUBSEQUENTLY APPLIED FOR CONSENT TO OPERATE ORDERS (CTO)	4
III	CTE OBTAINED AND UNDER ESTABLISHMENT STAGE	2
IV	DROPPED WET PROCESS AND MAY BE KEPT OUT OF THIS PRESENT CASE.	1
	Total	137

LIST OF RICE MILLS LOCATED IN ARANI TALUK, TIRUVANNAMALAI.

S.NO	NAME AND ADDRESS	REMARKS
I	<u>CTO OBTAINED</u>	
A	<u>HAVING VALID RENEWAL CONSENT ORDERS</u>	
1.	M/S. DINESH BABU MODERN RICE MILL, NO.224/3A3 ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
2.	M/S. D.R MODERN RICE MILL, NO.93C, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
3.	M/S. DURAIKKANNAMMAL MODERN RICE MILL NO.242/5C ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
4.	M/S. KAR RICE MILL NO.124/1, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
5.	M/S. MALINI RICE INDUSTRIES NO.224/7, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
6.	M/S. MOORTHY MODERN RICE MILL NO.219/4B, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
7.	M/S. R.K.G. MODERN RICE MILL NO.243/11 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
8.	M/S. RAJA RICE INDUSTRIES NO.18 ETC., ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT.	-

9.	M/S. SHRI ANNAPOORNI MODERN RICE MILL NO.242/4ETC., RATTINAMANGALAM VILLALGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
10.	M/S. SIRANJEEVI MODERN RICE MILL NO.21 ETC., VAZHAPANDAL VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
11.	M/S. SRI DHANALAKSHMI MODERN RICE MILL NO.253/1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
12.	M/S. SRI LAKSHMI SARASWATHI MODERN RICE MILL NO.282/2A, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
13.	M/S. SRI MURUGAN RICE MILL NO.64/15 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
14.	M/S. SRI SELVA VINAYAGAR MODERN RICE MILL NO.78/2A, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
15.	M/S. SUSIL MODERN RICE MILL NO.79/6B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
16.	M/S. V.K.R PRAKASH MODERN RICE MILL, NO. 34/6 KALLERIPATTU ROAD, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
17.	M/S. SRI ANNAMALAIYAR MODERN RICE AGRO TECH INDUSTRY, NO.252/1A, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-

18.	M/S. SRI LAKSHMI MODERN RICE MILL NO.244/10B1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
19.	M/S. SRI SARAVANA MODERN RICE MILL NO.282/1B, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
20.	M/S. C.M.R. MODERN RICE MILL NO.37/7, ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
21.	M/S. PARAMESWARI MODERN RICE MILL NO.49/1A ETC., CHITTHERI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
22.	M/S. SOMUJAMUNA MODERN RICE MILL S.F.NO.219/4A, 7, 8, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
23.	M/S. SRI AMMAN MODERN RICE MILL NO.259/1A, S.V.NAGARAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
24.	M/S. SRI JAYALAKSHMI MODERN RICE MILL NO.137/2 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
25.	M/S. MVS MODERN RICE MILL NO.37/8 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
26.	M/S. SHANMUGA KADAVUL RICE MILL NO.82/15 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-

27.	M/S. SRI KADARKARAI MURUGAN MODERN RICE MILL S.F.NO. 247/11, 247/14, 247/15, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
28.	M/S. SRI RAJESWARI MODERN RICE MILL NO. 37/6, ARNI TOWN & VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
29.	M/S. SRI LAKSHMI MODERN RICE MILL NO.54/5 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
30.	M/S. SRI SARAVANA MODERN RICE MILL NO.187/2A, 6A, VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
31.	M/S. AMBUJAMMAL MODERN RICE MILL NO.65/5B ETC., MAMANDUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
32.	M/S. D.RAJA MODERN RICE MILL NO.13/1A2 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
33.	M/S. JAYANTHI AMMAL HI-TECH RICE INDUSTRIES NO.220/4, KALLERIPATTU VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTICT.	-
34.	M/S. KUBENDRAN MODERN RICE MILL NO.67/4B1, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
35.	M/S. L.P.M MODERN RICE MILL NO.41/3, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-

36.	M/S. M.S. MODERN RICE MILL NO.306/5, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
37.	M/S. SARADAMMAL MODERN RICE MILL NO.306/3C ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
38.	M/S. SELVAMBAL MODERN RICE MILL NO.41/3, THUNDHAREEGUMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
39.	M/S. SMS RICE MILL NO.300/2A ETC., VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
40.	M/S. SRI GOPI RICE MILL NO.259/5A ETC., KANNAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
41.	M/S. SRI RENUGAMBAL MODERN RICE MILL NO.1/278A, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
42.	M/S. SRI SAKTHI MODERN RICE MILL S.F.NO.10/1A3, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
43.	M/S. SRI THIRUMALAI MODERN RICE MILL NO.47/3A ETC., ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
44.	M/S. DINESH BABU MODERN RICE MILL NO.187/1(P) ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-

45.	M/S. RAVI MODERN RICE MILL NO.145/9 ETC., CHITTERI VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	-
46.	M/S. A.D.B. MODERN RICE MILL NO.243/10A ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
47.	M/S. A.V.M MALLESHWARI MODERN RICE MILL NO.139/1, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
48.	M/S. A.V.M. MODERN RICE MILL S.F.NO.139/1A, PAIYUR VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	-
49.	M/S. ACR MODERN RICE MILL S.F.NO.224/3B3B, KALLERIPATTU VILAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
50.	M/S. AMMAYEE AMMAL MODERN RICE MILL NO.3/3 ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
51.	M/S. BALAMURUGAN MODERN RICE MILL S.F.NO.243/11B, 12B, 244/4A, 5B, 6 RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
52.	M/S. BALASUNDARAM MODERN RICE MILL S.F.NO.131/3B1, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
53.	M/S. CKS MODERN RICE MILL NO.300/2 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-

54.	M/S. DHANALAKSHMI MODERN RICE MILL NO.112/2, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
55.	M/S. DHARMA PRAKASH MODERN RICE MILL NO.14/8A, ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
56.	M/S. G.M.P MODERN RICE MILL S.F.NO.253/3A, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
57.	M/S. GOPIKRISHNA MODERN RICE MILL, NO.68/7A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
58.	M/S. INDRANI AMMAL MODERN RICE MILL S.F.NO.150/2, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
59.	M/S. ISN MODERN RICE MILL NO.13/1A2 ETC., ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
60.	M/S. JAYANTHI MODERN RICE MILL NO.37/1(P) ETC., ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
61.	M/S. K. PARAMESHWARI HI - TECH RICE INDUSTRIES NO.314/10, PALANKAMUR VILLAGE, IRUMBEDU POST, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
62.	M/S. K.G.S. SAVATHIRI MODERN RICE MILL NO.122/10A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-

63.	M/S. KALAINAR MODERN RICE MILL NO.68/2B2 ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
64.	M/S. KARUNA MODERN RICE MILL NO.67/4A, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
65.	M/S. LAKSHMI MODERN RICE MILL NO.118/1C ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
66.	M/S. MANOHARA MODERN RICE MILL NO.37/1 ETC., ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT.	-
67.	M/S. MENAKA MODERN RICE MILL, NO.67/4B2, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
68.	M/S. MULLAIKODI MODERN RICE MILL NO.14/3 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
69.	M/S. MURALI MODERN RICE MILL S.F.NO.198/1, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
70.	M/S. NAGARAJA MODERN RICE MILL S.F.NO.252/2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
71.	M/S. NATHAN MODERN RICE MILL NO.37/4, ARANI TOWN, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	-

72.	M/S. P.N.M.N RICE INDUSTRIES NO.145/7B ETC., RATTINAMANAGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
73.	M/S. PRAKASH MODERN RICE MILL NO.64/5 ETC., THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
74.	M/S. PRIYA MODERN RICE MILL NO.43/6, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
75.	M/S. R.K. MODERN RICE MILL S.F.NO.29/1, ARNI TOWN, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
76.	M/S. RANI MODERN RICE MILL NO.68/2B1 ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
77.	M/S. S.V.N. MODERN RICE MILL NO.100/7 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
78.	M/S. SATHIYA MODERN RICE MILL S.F.NO.22/6A, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
79.	M/S. SELVAKUMARI ANANDAN MODERN RICE MILL S.F.NO.80/1B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
80.	M/S. SRI AMBAL MODERN RICE MILL NO.125/2A, PAIYUR VILLAGE, ARNI & TALUK, TIRUVANNAMALAI DISTRICT	-

81.	M/S. SRI ANANTHI MODERN RICE MILL NO.244/4B ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
82.	M/S. SRI ANGALA PARAMESWARI RICE MILL NO.61/16, MAMANDUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
83.	M/S. SRI APPAVU MODERN RICE MILL NO.132/8 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
84.	M/S. SRI ARUNA MODERN RICE MILL NO.34/1, VANDAVASI ROAD, VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
85.	M/S. SRI BALAJI MODERN RICE MILL NO.30A/4, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
86.	M/S. SRI BUVANESWARI MODERN RICE MILL NO.237/3A ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
87.	M/S. SRI LAKSHMI NARAYANA MODERN RICE MILL NO.187/4A ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
88.	M/S. SRI MAGESHWARI MODERN RICE MILL NO.533/7 ETC., ARIYAPADI ROAD, KUNNATHUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
89.	M/S. SRI MAHAVEER MODERN RICE MILL NO.256/3B, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-

90.	M/S. SRI PADMANABA MODERN RICE MILL NO.136/2 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
91.	M/S. SRI PRAKASH MODERN RICE MILL NO.316/12B, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
92.	M/S. SRI SARASWATHI KANNIAH NAIDU MODERN RICE MILL. NO.219/2A ETC., KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
93.	M/S. SRI SARASWATHI MODERN RICE MILL S.F.NO.153/2B, 153/3B, 153/4, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
94.	M/S. SRI VENGATESWARA MODERN RICE MILL S.F.NO.115/5E ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
95.	M/S. SUBBIAH MODERN RICE MILL S.F.NO.34/4, VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
96.	M/S. THILAGAVATHI AMMAL MODERN RICE MILL NO.274/4 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
97.	M/S. THIRUCHANDUR MURUGAN MODERN RICE MILL NO.67/4B2, PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
98.	M/S. VIMALA MODERN RICE MILL NO.E, BLOCK NO.19, SHAFIULLAH STREET, ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT	-

99.	M/S. Y.H.K. MODERN RICE MILL NO.252/3, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
100.	M/S. SREE MYTHILI AMMAL MODERN RICE MILL NO.219/2A1, VELAPADI VILLAGE & POST, KALLERIPATTU, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
101.	M/S. ABIRAMI AGRO FOODS NO.224/3B2, KALLERIPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
102.	M/S. CMR MODERN RICE MILL NO.37/7, ARNI TOWN VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
103.	M/S. TIRUCHANDUR MURUGAN HI TECH MILL NO.65/1, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
104.	M/S. A.K.R MODERN RICE MILL S.F.NO.245/1 ETC., RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
105.	M/S. SRI LAKSHMI MODERN RICE MILL NO.3/473, ARCOT ROAD, IRUMBEDU, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
106.	M/S. J.J HIGH TECH RICE MILL NO. 87/2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
107.	M/S. K.A.R. SONS MODERN RICE MILL NO.47/A1 ETC., VELAPPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-

108.	M/S. K.V.P MODERN RICE MILL NO.187/1 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
109.	M/S. KANTHAMMAL PADMANABA MODERN RICE MILL NO.53/1 ETC., IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
110.	M/S. R.G MODERN RICE MILL NO.6/3A, VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
111.	M/S. SIVAKANTHAN MODERN RICE MILL NO. 34/12A, ARNI PLAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
112.	M/S. SRI MNR RICE MILL NO.232/4A ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	-
113.	M/S. V.P.R MODERN RICE MILL NO.291/2AETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
114.	M/S. MURUGAN MODERN RICE MILL. NO.187/7A, VELAPADI VILLAGE, KALLERIPATTU, ARNI TALUK, TIRUVANNAMALAI DISTRICT	-
B	<u>APPLIED ON 09.09.2021 FOR RENEWAL CONSENT ORDERS</u>	
115.	M/S. K.R. MODERN RICE MILL S.F.NO.224/5 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SUBMITTED ONLINE APPLICATION.

C	<u>NOT APPLIED ON 09.09.2021 AND SUBSEQUENTLY APPLIED FOR RENEWAL CONSENT ORDERS & IN OPERATION</u>	
116.	M/S. SHANTHI MODERN RICE MILL NO.3/3B ETC., PAIYUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT APPLIED FOR RENEWAL - SHOW CAUSE NOTICE ISSUED. NOW SUBMITTED ONLINE APPLICATION.
117.	M/S. SRI RANGANATHA MODERN RICE MILL, NO.132/1 & 132/2, RATTINAMANGALAM VILLAGE, ARANI TALUK, TIRUVANNAMALAI DISTRICT.	NOT APPLIED FOR RENEWAL - SHOW CAUSE NOTICE ISSUED. NOW SUBMITTED ONLINE APPLICATION.
D	<u>NOT APPLIED FOR RENEWAL CONSENT ORDERS & NOT IN OPERATION</u>	
118.	M/S. SRI BHUNVANESWARI MODERN RICE MILL NO.43/1A, THUNTHARIGAMPATTU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION ADDRESSED TO FURNISH THE STATUS OF THE OPERATION OF THE UNIT.
119.	M/S. M.A.C. MODERN RICE MILL NO.354/1A, PALANGAMOUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION ADDRESSED TO FURNISH THE STATUS OF THE OPERATION OF THE UNIT.
120.	M/S. SAMPOORNAMMAL MODERN RICE MILL NO.306/7B, IRUMBEDU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION ADDRESSED TO FURNISH THE STATUS OF THE OPERATION OF THE UNIT.
121.	M/S. DURAIMURUGAN RICE MILL NO.178/2A ETC., PULAVANBADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION ADDRESSED TO FURNISH THE STATUS OF THE OPERATION OF THE UNIT.

122.	M/S. KADAVUL RICE MILL NO.280/2B, SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION ADDRESSED TO FURNISH THE STATUS OF THE OPERATION OF THE UNIT.
123.	M/S. PONRANGAMMAL MODERN RICE MILL NO.287/7 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION ADDRESSED TO FURNISH THE STATUS OF THE OPERATION OF THE UNIT.
124.	M/S. MAGESH BABU RICE MILL NO.287/7 ETC., SEVOOR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION ADDRESSED TO FURNISH THE STATUS OF THE OPERATION OF THE UNIT.
125.	M/S. A.K.V.N.M MODERN RICE MILL S.F.NO.39/1, ARNIPALAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	NOT IN OPERATION ADDRESSED TO FURNISH THE STATUS OF THE OPERATION OF THE UNIT.
II	<u>CONSENT TO OPERATE ORDERS (CTO) NOT OBTAINED</u>	
A	<u>APPLIED ON 09.09.2021 FOR CONSENT TO OPERATE ORDERS (CTO)</u>	
126.	M/S. ARUMUGASAMY HI TECH RICE MILL NO. 185/2B, ARNI TO VANDAVASI ROAD, VELAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT.	SUBMITTED ONLINE APPLICATION.
127.	M/S. V K R VENKATESAN HI TECH RICE MILL S.F.NO. 256/1B, 256/2A2, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SUBMITTED ONLINE APPLICATION.
128.	M/S. GANDHIMATHI MODERN RICE MILL NO.242/6B, M.G.R ROAD, RATTINAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SUBMITTED ONLINE APPLICATION.

129.	M/S. THROWPATHI AMMAN MODERN RICE MILL, NO. 52/2B, AIM SCHOOL OPPOSITE, MARSUR ROAD, VINNAMANGALAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SUBMITTED ONLINE APPLICATION.
130.	M/S. VMD MODERN RICE MILL, NO.61, VADUGASATHU VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	SUBMITTED ONLINE APPLICATION.
B	<u>NOT APPLIED ON 09.09.2021 AND SUBSEQUENTLY APPLIED FOR CONSENT TO OPERATE ORDERS (CTO)</u>	
131.	M/S. SAIBABA MODERN RICE MILL, NO. 52/1A-52/3A, RATTINAMANGALAM, ARNI TALUK, TIRUVANNAMALAI DISTRICT	NOT APPLIED ON 09.09.2021- SHOW CAUSE NOTICE ISSUED. NOW SUBMITTED ONLINE APPLICATION.
132.	M/S. KVS MODERN RICE MILL, NO. 258, NADUKUPPAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	NOT APPLIED ON 09.09.2021- SHOW CAUSE NOTICE ISSUED. NOW SUBMITTED ONLINE APPLICATION.
133.	M/S. MKS MODERN RICE MILL, THIRUVAZINALLUR VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	NOT APPLIED ON 09.09.2021- SHOW CAUSE NOTICE ISSUED. NOW SUBMITTED ONLINE APPLICATION.
134.	M/S. SRI SAAI MODERN RICE MILL, NO.118,ARUNAGIRI ROAD, ARNI TOWN & TALUK, TIRUVANNAMALAI DISTRICT	NOT APPLIED ON 09.09.2021- SHOW CAUSE NOTICE ISSUED. NOW SUBMITTED ONLINE APPLICATION.
III	<u>CTE OBTAINED AND UNDER ESTABLISHMENT STAGE</u>	
135.	M/S. LAKSHMI PRIYA MODERN RICE MILL NO. 361/1A, PALAYAM VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	UNDER ESTABLISHMENT STAGE

136.	M/S. SHIVAJI HI TECH MODERN RICE MILL, NO. 533/6,10A,9A & 531/1A1, ARIYAPADI VILLAGE, ARNI TALUK, TIRUVANNAMALAI DISTRICT	UNDER ESTABLISHMENT STAGE
IV	<u>DROPPED WET PROCESS AND MAY BE KEPT OUT OF THIS PRESENT CASE.</u>	
137.	M/S. GANAPATY SUBRAMANIAM MODERN RICE MILL NO.74/2, VELAPPADI VILLAGE, ARNI TALUK, T IRUVANNAMALAI DISTRICT.	NOT APPLIED FOR RENEWAL - SHOW CAUSE NOTICE ISSUED. DROPPED WET PROCESS AND MAY BE KEPT OUT OF THIS PRESENT CASE. SUBMITTED ONLINE APPLICATION FOR PROCESS CHANGE.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 167 of 2021

Edwin Wilson,
No. 28, Parthasarathy Street,
Purasaiwakkam,
Chennai – 600 084.

...Applicant

Vs

The District Collector,
Vengikkal, Thiruvannamalai District
and Others

...Respondents

**REPORT FILED ON BEHALF OF THE
RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru. Sai Sathyjith
Advocate, Chennai.

Date: 28.10.2021

Date of Hearing: 29.10.2021

